

Name of the Corporate Debtor: THINK & LEARN PRIVATE LIMITED; Date of Commencement of CIRP: 16-07-2024; List of Creditors as on: 19-08-2024; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	137148540193	4	115004540193	100.00			22144000000	Annexure 4
5	Operational creditors (Workmen)					0.00				Annexure 5
6	Operational creditors (Employees)	1784	3010612277	0	0	0.00			3010612277	Annexure 6
7	Operational creditors (Government Dues)	3	8483801483			0.00			8483801483	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	94	3780016321			0.00			3780016321	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				Annexure 9
Total		1887	152422970274	4	115004540193	100.00			37418430081	